

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1  
19/03/2019  
O.A./260/618/2015

KARTHIK KUMAR SENAPATI  
-V/S-  
M/O RAILWAYS

ITEM NO:6

FOR APPLICANTS(S) Adv. : Mr. P. K. Mohapatra

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Heard Learned Counsel for the applicant and Learned Counsel for the respondents.</p> <p>Ld. Counsel for the Applicant submitted that he was on leave for the period from 22.06. 2007 to 10.02.2008 but the leave is yet to be sanctioned and salary for above period is not paid.</p> <p>Ld. Counsel for the respondents submitted that respondents have issued a letter dated 11.03.2009 to the applicant advising him to apply with the leave application along with supporting documents. Applicant's counsel is not aware if the letter was received by the applicant. Ld. Counsel for respondents is to hand over a copy of the letter dated 11.03.2009 to the applicant's counsel today.</p> <p>In view of the above submissions, in case the applicant has already submitted the leave application in the format as per the letter dated 11.03.2009 of the respondents and if it is pending by the Respondents/competent authority, then the same will be considered for sanction of leave as per</p>

law by passing a speaking order, copy of which shall be communicated to the applicant within two months from the date of receipt of the above. If the applicant has not submitted the leave application as advised by letter dated 11.03.2009, he will be at liberty to submit it within 15 days from the date of receipt of a copy of this order and in that case it will be disposed of by the competent authority by passing a speaking order within two months from the date of receipt of the leave application of the applicant.

It is made clear that we have not expressed any opinion on the merit of this case while passing this order.

The O.A. is disposed of accordingly . No costs.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)